

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 185(ND)/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

SH. R. VARADHARAJAN
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.02.2018**

**NAME OF THE COMPANY: Knight Frank (India) Pvt. Ltd. Vs. Indiabulls
Real Estate Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present:	Mr. Rohit Sharma & Mr. Priyank Mangal, Advocates for the Petitioner		
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ORDER

Ld. Counsel for the Petitioner is present. He is directed to file the proof of dispatch of the advance copy of the application sent to the Corporate Debtor along with the tracking report within 5 days from today.

To come up on 27.2.2018.

-S-d-11

(Deepa Krishan)
Member (T)

-S-d-11

(R. Varadharajan)
Member (J)